

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/197(CHE)/2022
NAME OF THE PETITIONER(S) : Suzlon Global Services Ltd
NAME OF THE RESPONDENTS : Array Land Developers Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER


The Applicant is represented by the Ld. Counsel Mr. Kaushik Ramaswamy and the Respondent is represented by the Ld. Counsel Mr. Jayaram through video conferencing mode.

Respondent Counsel seeks adjournment in this matter because of his Senior Mr. M. Sathayakumar is unable to make representation today.

At request of the Respondent Counsel the matter is adjourned to **31.03.2023** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR


[SANJIV JAIN]
MEMBER (JUDICIAL)